



DAMODARAM SANJIVAYYA NATIONAL LAW UNIVERSITY

- A CRADLE OF FUTURE JURISTS

'NYAYAPRASTHA', SABBAVARAM, VISAKHAPATNAM ANDHRA PRADESH, INDIA PIN - 531035



Legal Incubation Centre

Two Day Online Workshop organized by DSLIC on FORENSIC SCIENCE AND TS EVIDENTIARY VALUE

25th & 26th September, 2021

"Everything is a self-portrait. A diary. Your whole drug history's in a strand of your hair. Your fingernails. The forensic details. The lining of your stomach is a document. The calluses on your hand tell all your secrets. Your teeth give you away. Your accent. The wrinkles around your mouth and eyes. Everything you do shows your hand".

- Chuck Palahniuk







Hon'ble Mr. Justice Arup Kumar Goswami The Chief Justice of High Court of Andhra Pradesh and Hon'ble Chancellor, DSNLU Hon'ble Mr. Justice L. Nageswara Rao Judge, Supreme Court of India and Hon'ble Visitor, DSNLU

Prof. (Dr.) S. Surya Prakash Hon'ble Vice Chancellor, DSNLU

ABOUT DSNLU

The Government of Andhra Pradesh established Damodaram Sanjivayya National Law University (DSNLU) vide DSNLU Act, 2008 at Visakhapatnam to impart quality legal education. It is recognized u/s 2(f) of UGC Act, 1956 and the BCI. It has also been granted 12B status by the UGC and 28th rank in National Institutional Ranking Framework by Ministry of Education.

Its mission is to design and deliver legal education, promote academic achievements and excellence in legal research. The University offers 5 years integrated B.A., LL.B. (Hons.) and 1 year LL.M. (Constitutional Law, Criminal Law and Commercial Law) and 2 years M.Sc. (Arbitration & Mediation) Programmes. It also offers Doctoral and Post-Doctoral Degrees in Legal Studies.



ABOUT THE WORKSHOP

Modern society is currently evolving with the knowledge revolution combined with technological advancement. One such development can be found in Forensic Science that has catered to discover the realities by making a connection with science and law. Forensics is a branch of science that analyses the physical / material and documentary evidence. It is an integrative subject that consists of various branches such as Forensic Psychology, Cyber Forensics, DNA Fingerprinting, Forensic Odontology, Forensic Medicine, Questioned Documents, etc. Its use is exponentially increasing with the advent of technology as the mode and methods of commiting crimes and other wrongs is drastically changing. Forensic evidence also helps in linking criminal / civil law matters and aids law enforcement authorities to narrow the range of possible suspects and to set up patterns of crimes, used in identifying and prosecuting suspects. Thus, the objective of findings from the evidence and expert's testimony play a vital role in concluding cases either civil or criminal in nature.

In turn, Forensic Science expertise has greatly benefited the Judicial System. Forensic Science has gained more approval with the increase in its admissibility in the recent judgments. The study on medical and forensic sciences with the help of technology has created awareness and admissibility since centuries. As scientific evidence in the administration of justice is indispensable, forensic science plays a vital role in criminal justice system by providing precise information through the analysis of physical evidence, identification of the culprit through personal clues like fingerprints, footprints, blood stains, hair etc.

The relevancy of forensic science is fundamental for lawyers, law students, scientists and judiciary in apprising its evidentiary value i.e., how courts consider a Forensic Expert's testimony, to what extent, and the criteria for its admissibility etc. DSLIC aims to conduct this workshop by inviting experts from Investigation and Forensic Science Departments. Through this workshop, the experts will elucidate the importance of forensic science, challenges of scientific evidence and its related aspects.

ABOUT VIZAG

The City of Visakhapatnam has been named after Visakha, the god of valor and war. Its history stretches back to the 6th Century BC and is mentioned in the writings of Panini and Katyayana. Historically considered as a part of the Kalinga region, it was ruled by the Vengi Kingdom, the Pallava and Eastern Ganges dynasties during medieval times. Archaeological records suggest that the present city was built around the 11th and 12th Centuries AD by the Chola Dynasty king Kulottunga. In the 16th century it was conquered by the Mughals. European powers eventually setup trading interests in the city and Visakhapatnam came under French at the end of the 18th century. "The City of Destiny" has several tourists spots like RK.Beach, Vuda Kailasagiri Park, Araku Valley, Borra Caves, Hawa Mahal, Oueen Victoria Statute, Religious Places, etc in and around 200 kms.





Prof. Me'raj Ud Din Mir **Chief Guest - Inaugural Address** Vice Chancellor Central University of Kashmir, Green Campus, Duderhama, Ganderbal



Prof. (Dr.) B. T. Kaul **Guest of Honour - Concept Note** Advocate, Legal Expert and Academician Supreme Court of India



Prof. (Dr.) K Madhsudhana Rao **Registrar In-Charge DSNLU**

RESOURCE PERSONS



Dr. T.D. Dogra Professor, SGT University "Forensic Medicine"



Dr. Vimukti Chauhan Assistant Director (Toxicology) CFSL, Chandigarh "Toxicology and Chemistry"



Dr. V.C. Mishra Associate Professor, Forensic Science Amity University "Questioned Documents"



Dr. Dinesh Rao Professor- Forensic Medicine Ex Director and Chief Forensic Pathologist, "Autopsy Report and its Evidentiary Value"



Dr. Rukmani Krishnamurthy Chairperson and CEO, Helik Advisory Ltd. Mumbai "Importance of Crime Scene Management and Legal Issues"



Ms. Sunita Verma

Assistant Director and Scientist- C (Biology and DNA Division) CFSL, Chandigarh "Significance and Application of Forensic Biology in Crime Investigation"



Mr. Akhlesh Kumar Assistant Director Physics / **Digital Forensic Department** CFSL, Chandigarh "Forensic Examination of Storage Media and Mobile Phones Challenges"



Dr. Sumit Kumar Choudhary

Assistant Professor, Rashtriya Raksha University "Firearms and Ballistics Forensics"



Mr. Manas Mishra "Questioned Documents"



Mr. P. Vimaladitya Forensic Document Examiner IPS, SP,CBI, ACB, Visakhapatnam "Investigation Challenges"



Legal Incubation Centre

DSLIC

DSNLU inaugurated the Legal Incubation Centre in 2018. It aims at developing entrepreneurship skills and advocacy skills among young lawyers and students. It acts as institutional mechanism for providing various services including information on all aspects of professional skills required for budding lawyers and entrepreneurs.

Few objectives of DSLIC are -

- To encourage and support startups in the field of law with interdisciplinary approach
- To bridge the gap between theory and practice
- To provide opportunities for experiential learning to students and young lawyers

FACULTY CONVENOR



Dr. Nandini C.P. Associate Professor of Law **Free Registration!**

<u>Click here for Registration</u>

STUDENT CO-ORDINATORS

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L. Surya Hemanth 7993042418

For any queries mail us at dsnlulic@dsnlu.ac.in

Condemnation without investigation is the height of ignorance"

Participants who attend all the sessions are only eligible for E- Certificate

Platform - Cisco Webex

Timings- 10:00 AM - 04:30 PM